

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF WAGGENER EDSTROM
WORLDWIDE COMMUNICATIONS PRIVATE LIMITED**

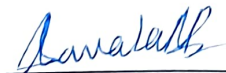
1.	Name of corporate person	WAGGENER EDSTROM WORLDWIDE COMMUNICATIONS PRIVATE LIMITED
2.	Date of incorporation of corporate person	28/09/2010
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U74900KA2010FTC055330
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	No. 6/12, Gurappa Avenue, Primrose Road, Bangalore, Karnataka, India, 560025
6.	Liquidation Commencement Date Of Corporate Person	20/03/2024
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai 400 057 Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/PA-003/IP- N00051/2017-18/10491
8.	Last date for submission of claims	18/04/2024

Notice is hereby given that Waggener Edstrom Worldwide Communications Private Limited has commenced voluntary liquidation on 20/03/2024. The stakeholders of Waggener Edstrom Worldwide Communications Private Limited are hereby called upon to submit a proof of their claims, on or before 18/04/2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala
Liquidator

AFA Expires on 19/12/2024



Date: 23.03.2024

Place: Mumbai

